

ORDER

No:- 20/S.O


date:- 28.5.2022

In compliance to Hon'ble Chief Justice, Secretariat Order No. 602 of 2022/PSY dated 24-05-2022 whereby the Senior scale stenographer and Junior Scale stenographer have been transferred to this District and placed at the disposal of Principal District & Sessions Judge Poonch and in the furtherance of the said order the following adjustments are hereby made in the interest of administration and smooth functioning of Court works as under:-

1. Sh. Anil Kumar Kalsi Senior Scale Stenographer is hereby adjusted as Senior Scale Stenographer against the post of Executive Assistant, in this Court which is lying vacant.
2. Sh. Subhash Chander Bhagat Senior Scale Stenographer is hereby adjusted as P.A./Cum Senior Scale Stenographer in this Court against available vacancy.
3. Ms. Tarvinder Kour Junior Scale Stenographer is hereby adjusted as Junior Scale Stenographer in the Court of Sub Judge Special Mobile Magistrate Poonch against available vacancy.

No:- 339-343/PDSJP


Dated :- 28-5-2022


(Ashok Kumar) 28/5/22

Pr. Distt & Sessions Judge,
Poonch
Pr District & Sessions Judge
Poonch

Copy to the :-

- ✓ 1. Worthy Pr. Secretary to Hon'ble The Chief Justice of J&K and Ladakh High Court for information.
2. Ld. Sub Judge Special Mobile Magistrate Poonch for inf.
3. Sh. Anil Kumar Kalsi Senior Stenographer for inf. and compliance.
4. Sh. Subhash Chander Bhagat Senior Stenographer for inf. and compliance.
5. Ms. Tarvinder Kour Junior Scale Stenographer for inf. and compliance
6. Office Copy.


Pr. Distt & Sessions Judge,
Poonch
Pr District & Sessions Judge
Poonch